GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1819 ANSWERED ON:22.08.2012 PROMOTIONS TO ATHLETES Angadi Shri Suresh Chanabasappa;Bhoi Shri Sanjay;Chitthan Shri N.S.V.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government propose to give out-of-turn promotion to athletes/ sportspersons winning medals in International competition;

(b) if so, the details thereof and the criteria laid down in this regard;

(c) whether any time limit has been fixed for such promotion;

(d) if so, the time by which the scheme will be implemented; and

(e) the other incentives proposed to be provided to sportspersons in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a) & (b): Yes, Madam. A scheme for out of turn promotion has been issued vide O.M.No.14034/1/2012 – Estt(D) dated 26.07.2012. A copy of the scheme is enclosed as Annexure.

(c) & (d): As per instructions issued vide O.M. dated 26.07.2012, the administrative authorities have to process entitlement of a sportsperson for out of turn promotion within a period of three months from the date of occurrence of the event.

(e): No other proposal is under consideration in this Department.